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Declaration or Assets and Liabilities

Year 2021-2022

I, Md. Quaisar Alam son/daughter/wife of late Md. Sulaimanaged 54 Years, belonging to Goutservice and presently working as Section Officer

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000/-	Amirul Khatun	Samirul Khatun	Muhammad Khatun	Sulaiman Khatun
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Life 19,997/-	3,30,000/-	3,15,000/-	2,60,000/-	N/A
(iii)	Bonds, Debentures and shares in Companies	N/A	N/A	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N/A	N/A	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	220 cc Pulsar Pro 600 cc	N/A	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	N/A	50 Gram Gold 2,70,000/- 1/2 K. Gold 40,000/-	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	N/A	N/A	N/A	N/A	N/A

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature
28/12/2022

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Dagobhagpur 1234 01, Khathla 4,40,000/-	NA	NA	NA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Commercial Residential Dagobhagpur 01, Khathla 2,00,000/-	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Other (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S. B. I. Patna	500,000/-
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

For Signature - [Signature]

	(d) dues to departments dealing with telephones	No	NA
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	No	NA
	(f) Other dues, if any	No	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMBPA-68665 61416200	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	6000500	NA

C Personal Detail

GPF/CPF/PRAN No. :-

PTS/B/A-1049

Gender :-

M (M/F)

Date of Birth :-

01/01/1969 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

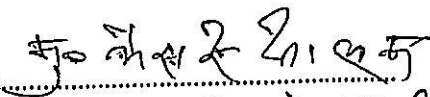
Bihar Vidhan Sabha, Patna.

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Darbhanga.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Md. Ovais Ali

Designation: Section Officer

Department: Bihar Legislative Assembly,
Patna.

Place: Patna.

Date: 28/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

